

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**CCP No. 332/00035/2017  
In Original Application No. 244/2001**

**This, the 27<sup>th</sup> day of February, 2019**

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)  
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Baba Din Chaudhary, aged about 69 years, Son of Late Bhawani Prasad Chaudhary, Resident of- 5/1118, Viram Khand, Gomti Nagar, Lucknow.

..Applicant

By Advocate : Sri Raj Singh.

Vs.

1. Sri R.K. Kulshresta, General Manager, Northern Railway, Baroda House, New Delhi.
2. Shri Satish Kumar, Divisional Railway Manager, Northern Railway, Lucknow.
3. Shri Amit Kumar Mishra, Officer on Special Duty, North Central Railway, Headquarter Office, Allahabad.

.....Respondents

By Advocate: Sri Rajendra Singh.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

Learned counsel for the applicant states that the order dated 03.09.2008 passed by this Tribunal in O.A. No. 244 of 2001 has been fully complied with. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)  
Member (Administrative)**

**(Jasmine Ahmed)  
Member (Judicial)**

JN